

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/18/2016

NAME OF THE PETITIONER(S)

: Industrial Venture Capital Limited

NAME OF THE RESPONDENT(S)

: Muthur Murugan Mills Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. T.K.Bhaskae

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2. R. VIDHYASHANKAR

R. ASHOKKUMAR

counsel for Pettimes

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Counsel For Respondents

ORDER

Counsel representing both the parties are present and sought time for making submissions. Time extended at their request. Put up on 29.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)

Member (Judicial)

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